

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE :: NELLORE

SPSR Nellore District

Present: Dr. C.Yamini

Principal District Judge, Nellore

Sub: PUBLIC SERVICES – APJMSS – Transfers and Postings, Deputations and cancellation of deputations in the cadres of Junior Assistant, Field Assistant, Examiner, Copyist and Process Server (2019 batch promotees) – Orders – Issued.

- Ref: 1. G.O.M.s No.76 Law (L, LA&J-Home Courts-A) Department dated 15.05.2019.
2. Hon'ble High Court's circular in ROC No.1576/2019-C-3., dated 02.01.2021.
3. Hon'ble High Court's letter in ROC No.1576/2020-C-3., dated 06.02.2021.
4. This Court's Letter dated 21.05.2021 addressed to the Registrar General in Dis No.1993, dated 21.05.2021.
5. Hon'ble High Court's letter in R.O.C. No.689/2021-C-3., dated 15.06.2021.

The undersigned is pleased to pass the following

ORDER

R.C.A. No.61 Dated 30.6.2021

JUNIOR ASSISTANTS

1. Sri P.C.Sekhar, Junior Assistant, Principal Junior Civil Judge's Court, Kavali is transferred and posted as Junior Assistant, Principal Junior Civil Judge's Court, Sullurpet by cancelling his earlier deputation to work in IV Additional Judicial Magistrate of I Class Court, Nellore – vice – Smt G.Syamala, Junior Assistant – Transferred.
On joining the individual is hereby deputed to work in Additional Judicial Magistrate of I Class Court, Sullurpet until further orders.
2. Sri K.Deepak, Junior Assistant, Principal District Court, Nellore is transferred and posted as Junior Assistant, Senior Civil Judge's Court, Gudur in the existing vacancy.
3. The deputation of Smt K.Srivalli, Junior Assistant, VII Additional District Court, Gudur to work in Principal District Court, Nellore is hereby cancelled.
4. Smt M.Kamakshamma, Junior Assistant, Junior Civil Judge's Court, Venkatagiri is transferred and posted as Junior Assistant, Principal Junior Civil Judge's Court, Kovur in the existing vacancy by cancelling her earlier deputation to work in Principal District Court, Nellore.
5. The deputation of Smt A.V.Anuradha, Junior Assistant, Junior Civil Judge's Court, Atmakur to work in Principal District Court, Nellore is hereby cancelled.

6. Sri P.Rami Reddy, Junior Assistant, Junior Civil Judge's Court, Naidupet is transferred and posted as Junior Assistant, Principal Junior Civil Judge's Court, Nellore in the existing vacancy by cancelling his earlier deputation to work in Senior Civil Judge's Court, Kovur.

On joining the individual is hereby deputed to work in Principal District Court, Nellore until further orders.

7. Smt K.Swarna, Junior Assistant, Senior Civil Judge's Court, Kovur is transferred and posted as Junior Assistant, Principal Junior Civil Judge's Court, Kavali by cancelling her earlier deputation to work in Special Judicial Magistrate of I Class Court for Trial of Prohibition and Excise Offenses, Nellore – vice – Sri P.C.Sekhar, Junior Assistant – Transferred.

8. Sri P.Srinivasulu, Junior Assistant, Senior Civil Judge's Court, Kavali is transferred and posted as Junior Assistant, Special Judicial Magistrate of I Class Court for Trial of Prohibition and Excise Offenses, Nellore in the existing vacancy.

On joining the individual may be deputed to work in Principal District Court, Nellore.

9. Smt D.Geetha, Junior Assistant, Principal Junior Civil Judge's Court, Kavali is transferred and posted as Junior Assistant, Junior Civil Judge's Court, Udayagiri in the existing vacancy.

10. The deputation of Smt S.V.Jhansi Padma, Junior Assistant, Junior Civil Judge's Court, Atmakur to work in Senior Civil Judge's Court, Kavali is hereby cancelled.

11. The deputation of Sri B.Srinath Reddy, Junior Assistant, Junior Civil Judge's Court, Atmakur to work in Additional Judicial Magistrate of I Class Court, Kavali is hereby cancelled.

12. Sri Sk.Murad Basha, Junior Assistant, Junior Civil Judge's Court, Udayagiri is transferred and posted as Junior Assistant, Junior Civil Judge's Court, Kota in the existing vacancy.

13. Sri Ch.Arunama, Junior Assistant, V Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Junior Assistant, Additional Judicial Magistrate of I Class Court, Kovur in the existing vacancy.

FIELD ASSISTANTS

1. Sri Ch.Venkateswarlu, Field Assistant, V Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Field Assistant, Senior Civil Judge's Court, Kovur by cancelling his earlier deputation to work in Principal District Court, Nellore – vice – Sri K.Venkata Suneel, Field Assistant – Transferred.

2. Sri K.Venkata Suneel, Field Assistant, Senior Civil Judge's Court, Kovur is transferred and posted as Field Assistant, V Additional Judicial Magistrate of I Class Court, Nellore – vice – Sri Ch.Venkateswarlu, Field Assistant – Transferred.

On joining the individual is hereby deputed to work in Principal District Court, Nellore until further orders.

EXAMINERS

1. Sri T.Jilani Saheb, Examiner, Additional Judicial Magistrate of I Class Court, Gudur is transferred and posted as Examiner, Senior Civil Judge's Court, Kovur by cancelling his earlier deputation to work in Principal District Court, Nellore – vice – Sri N.Hari Prasad, Examiner – Transferred.
2. The deputation of Smt M.Sujatha, Examiner, Junior Civil Judge's Court, Venkatagiri to work in Principal District Court, Nellore is hereby cancelled.
3. Sri P.Venkateswarlu, Examiner, Additional Judicial Magistrate of I Class Court, Sullurpet is transferred and posted as Examiner, Special Court for speedy trial of offences under the protection of children from sexual offences Act, 2012 (POCSO Act), Nellore in the existing vacancy by cancelling his earlier deputation to work in I Additional District Court, Nellore.
4. Smt G.Audemma, Examiner, Senior Civil Judge's Court, Kavali is transferred and posted as Examiner, Principal District Court, Nellore in the existing vacancy by cancelling her earlier deputation to work in Junior Civil Judge's Court, Udayagiri.
5. The deputation of Sri J.Mallikarjuna Rao, Examiner, Principal Junior Civil Judge's Court, Sullurpet to work in Principal Junior Civil Judge's Court, Kavali is hereby cancelled.

COPYISTS

1. The deputation of Smt M.Samatha, Copyist, VII Additional District Court, Gudur to work in II Additional Judicial Magistrate of I Class Court, Nellore is hereby cancelled.
2. Smt Y.Padmavathi, Copyist, Senior Civil Judge's Court, Atmakur is transferred and posted as Copyist Principal District Court, Nellore in the existing vacancy by cancelling her earlier deputation to work in VII Additional District Court, Gudur.

On Joining the individual is hereby deputed to work in III Additional Junior Civil Judge's Court, Nellore until further orders.

3. Smt N.Vijaya Lakshmi, Copyist, Principal District Court, Nellore is transferred and posted as Copyist, Senior Civil Judge's Court, Kovur in the existing vacancy by cancelling her earlier deputation to work in VIII Additional District & Sessions Judge – cum – Special Court for Trial of Offenses against Women, Nellore.
4. Smt M.Niveditha, Copyist, V Additional Judicial Magistrate of I Class Court, Nellore is transferred and posted as Copyist, Senior Civil Judge's Court, Kavali in the existing vacancy by cancelling her earlier deputation to work in I Additional District Court, Nellore.
5. The deputation of Sri P.Mohan Sai, Copyist, Principal Junior Civil Judge's Court, Sullurpet to work in I Additional Senior Civil Judge's Court, Nellore is hereby cancelled.
6. Sri M.Vinay Narasimha Kumar, Copyist, Judicial Magistrate of I Class for Special Mobile Court, Nellore is transferred and posted as Copyist, Principal District Court, Nellore in the existing vacancy by cancelling his earlier deputation to work in Junior Civil Judge's Court, Udayagiri.

PROCESS SERVERS

1. Sri P.Nagabushnam, Process Server, Senior Civil Judge's Court, Kovur is transferred and posted as Process Server, Additional Judicial Magistrate of I Class Court, Gudur in the existing vacancy by cancelling his earlier deputation to work in Additional Judicial Magistrate of I Class Court, Kovur.
On joining the individual is hereby deputed to work in Principal District Court, Nellore until further orders.
2. Sri T.N.Murugavelu, Process Server, Senior Civil Judge's Court, Kavali is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy.
3. Sri D.Seshaiah, Process Server, Principal Junior Civil Judge's Court, Sullurpet is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy.
4. Smt N.Ganga Bhavani Devi, Process Server, VII Additional District Court, Gudur is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy.
5. Smt A.Bhavani, Process Server, Senior Civil Judge's Court, Kavali is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy by cancelling her earlier deputation to work in Principal Junior Civil Judge's Court, Kavali.

On joining the individual is hereby deputed to work in II Additional Judicial Magistrate of I Class Court, Nellore until further orders.

6. Sri S.Ramu, Process Server, Senior Civil Judge's Court, Atmakur is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy by cancelling his earlier deputation to work in Junior Civil Judge's Court, Atmakur.
7. Sri K.Ramesh, Process Server, Senior Civil Judge's Court, Atmakur is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy.
8. Sri C.Damodar Rao, Process Server, Junior Civil Judge's Court, Kota is transferred and posted as Process Server, Principal District Court, Nellore in the existing vacancy.
9. The deputation of Smt S.Haleena, Process Server, VII Additional District Court, Gudur to work in Principal Junior Civil Judge's Court, Kovur is hereby cancelled and the individual is further deputed to work in IV Additional District Court, Nellore until further orders.
10. The deputation of Smt G.Prameela, Attender [outsourcing] Family Court – cum – VI Additional District Court, Nellore to work in IV Additional District Court, Nellore is hereby cancelled and the individual is hereby deputed to Principal District Court, Nellore until further orders.


NB: -

1. Since Sri P.Venkateswarlu, Examiner (2019 batch promotee) who is attending Feeder Category duties as per R.C.A. No.53/2019 dated 17.5.2019 is posted to POCSO Court, Nellore considering his feeder category duties i.e, Attender in view of dearth of Attenders in this Unit by following Clause (3) of Hon'ble High Court's Circular vide ROC. No. No.1576/2019-C-3., dated 02.01.2021.
2. In view of representation submitted by the A.P. Judicial Class-IV Employees Association, SPSR Nellore District dated 3.4.2019 and as per the proceedings in R.C.A. Nos.71/2019 dated 9.7.2019, 79/2019 dated 30.7.2019, 53/2019 dated 17.5.2019, 54/2019 dated 17.4.2019, the above said employees are requested to discharge their old duties as per the above proceedings till the regular recruitment takes place.
3. The Judicial Officers concerned are requested to relieve the individuals on or before 31.7.2021, and direct the individuals to join duty in their new posts by 7.8.2021.

The employees who are under orders of transfer are deemed relieved on the A.N. of 31.7.2021 in case, they are not relieved by their concerned Presiding Officers on or before 31.7.2021 and the employees who failed to join in new station has to face Departmental Enquiry.

4. The individuals are directed to complete their pending work and shall hand over detailed charge to their successors. Any issue with regard to handing over and taking over of charge will not be entertained. Any deviation will be considered as mis-conduct.

5. Any request for change of postings will not be entertained and such effort will be viewed seriously.
6. The officers concerned are requested to relieve the individuals, invariably, without any request.
7. The individuals are strictly instructed to follow Standard Operating Procedure [SOP] for Covid-19 guidelines while joining and relieving in their respective stations.
8. The orders are placed in the Web Site of the Principal District Court, Nellore <https://districts.ecourts.gov.in/nellore> and the concerned Presiding Officers are requested to download the said proceedings and the copy downloaded from the Web Site is valid for taking further action.


Principal District Judge
NELLORE
25/6/21

To
The individuals concerned through their respective Presiding Officers.

Copy to—

1. The officers concerned.
2. The Senior Superintendent, Central Nazareth, Principal District Court, Nellore.
3. The Superintendent, Accounts Branch, Principal District Court, Nellore.
4. The Superintendent, Central Copyist Establishment, Principal District Court, Nellore.
5. The System Officer, Principal District Court, Nellore is hereby directed to place the orders in the District Court website.
6. The file/-

Dis No. 2427/2021
Dated 30.6.2021